

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP(IB) No.429/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>rd</sup> November 2017, 10.30 A.M**

Name of the Company		Kaushik Kumar Sinha -Vs- Abhijeet Ferrotech Ltd	
Under Section		8 & 9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. M.S.TIWARI  
2. S.K.TIWARI

Advocate for  
Respondent

Jaishankar Tiwari  
3.11.17

**ORDER**

Ld. Counsel for both the parties made a joint statement that process of settlement is going on and on this basis, they made a joint request for adjournment. Prayer is allowed.

List the matter on 28/11/2017.

*Sd*

(Jinan K.R.)  
Member (J)

*Sd*

(Vijai Pratap Singh)  
Member (J)